adolescent girls has been institutionalised through the Integrated Child Development Services structure. .Some states have also launched specific schemes to raise the status of the girl child.

## केन्द्रीय विद्यालय संगठन के शासी मंडल शक्तियां

- 73. श्री गोविन्दराम मिरी : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच हैं कि केन्द्रीय विद्यालयों में प्रवेश – संबधी नियम, प्राथमिकताएं, शिशिलताएं आदि निश्चित करने की शक्तियां संगठन के शासी मंडल में निहित है:
- (ख) यदि हां तो क्या केन्द्रीय विद्यालयों वे वर्ष 1992 से प्रारंभ होने वाले विषय अनुकम्पा प्रवेश संबंधी प्रावधान संगठन के शासी मंडल द्वारा बनाया था, और
- (ग)यदि हां, तो तत्संबंधी ब्यौरा कया हैं ; और यदि नहीं , तो इसकी वैधता का ब्यौरा क्या हैं ?

मानव संसाधन विकास मंत्रालय में शिक्षा विभाग में राज्य मंत्री (श्री मुही राम सैकिया ): (क) संगठन के कार्यों के प्रशासन और प्रबंधन के लिए विनियम बनाने की शक्ति शासी बोर्ड के पास हैं।

(ख) और (ग्) विशेष छूट दाखिला से संबंधित सिफारिशें तत्कालीन माननीय मानव संसाधन विकास मंत्री, जो केन्द्रीय विद्यालय संगठन के शासी बोर्ड के अध्यक्ष भी थे, द्वारा अनुमेदित थी।

## Funds given to Kerala Universities

- 74. SHRI JOY NADUKKARA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the criteria for allocating funds to the various universities from UGC;

- (b) the amount given to the various universities in Kerala during the last three years, university-wise;
- (c) the university which got the highest amount, together with names of the five top universities and the amount given to these during this period; and
- (d) whether there is any demand for more funds from the universities from Kerala, if so, the reason for not granting the same to them?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) University Grants Commission (UGC) provides development grants to all eligible universities, as per the prescribed norms and subject to availability of resources, for recruitment of teaching and supporting staff purchase of equipment, books journals, faculty improvement, construction of women's hotels, staff quarters, campus development, etc. The quantum of grant payable to the eligible universities is worked out on the basis of various parameters such as stage of development of the concerned institution, level of teaching. (i.e. undergraduate/postgraduate), students and faculty strength, etc. A statement showing the total grants paid to the eligible-universides in Kerala under various schemes during the last three years is attached at statement (See below).

(d) 8th plan allocations for the universities in Kerala were made keeping in view the availability of resources for the Plan period. It is possible that some of the demands may not have been fully met due to the constrains of financial resources faced by the Government and UGC.

## Statement

Grants Paid by University Grants' Commission to the Universities of Kerala during last three yiars

(Rs. in lakhs)

Name of University	93-94	94-95	95-%	Total
1. Kerala University	101.06	203.96	127.31	432.33
2, Calicut University	51.04	41.19	131.34	223.57
3. Cochin University of Sc. & Tech.	157.01	129.73	78.46	365.20
4. Kerala Agricultural	0.30	_	_	0.30
S. Mahatma Gandhi University	9.13	18.76	37.10	64.99
6 Shree Sankaracharya University of Sanskrit	_	_		_
	318.54	393.64	374.21	1086.39